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BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH
(Original Application No. 311/2022)

Dr. Jeet Singh Yadav.....Applicant

Versus

Govt. of NCT OF Delhi.....Respondent

Date of Hearing : 08.05.2023

Status Report Sub Divisional Magistrate Punjabi Bagh District West, Govt. of NCT of Delhi as per the Direction of Hon'ble Court vide Letter Dated 29.11.2022.

Most Respectfully Showeth:-

1. Sangoosar Johdi-

The pond site has been converted into a public Park with open Gym. This pond site falls in the old Lal Dora (Abadi Deh) of village Mundka Delhi. There is no measurement mentioned in the field book of this pond. The village Mundka has been urbanized on 16.05.2017 vide no No.F7/79/ADLB/2016/CD-000383132/3827-3841 and Gram Sabha Land including Johads have been handed over to DDA Officials on 12.10.2020.

2. Guga Johdi:-

The Pond site has been converted into a public Park with an open Gym and playgroud. This pond site falls in the old Lal Dora (Abadi Deh) of village Mundka Delhi. There is no measurement mentioned in the field book of this pond. The village Mundka has been urbanized on 16.05.2017 vide no No.F7/79/ADLB/2016/CD-000383132/3827-3841 and Gram Sabha Land including johads have been handed over to DDA Officials on 12.10.2020.

3. Gulli Johdi:-

The Pond site has been filled up by the earth and divided into two portions. In one portion a community hall has been constructed with a temporary volleyball court. The other portion is being used as a community dumping site beside open land. This pond site falls in the old Lal Dora (Abadi Deh) of village Mundka Delhi. There is no measurement mention in the field book of this pond. The village Mundka has been urbanized on 16.05.2017 vide no No.F7/79/ADLB/2016/CD-000383132/3827-3841 and Gram Sabha Land including johads have been handed over to DDA Officials on 12.10.2020.



4. Shishuwala Talab:-

That demarcation of Kh. No. 190/1(Pond) Shishuwala Talab at village Mundka was got conducted through TSM by M/s INTECH ENGINEERS Surveying & GIS Mapping Consultant on the request on Dy. Director LM/WZ DDA being land owing agency with the help of SDM Punjabi Bagh officials. The final report of demarcation has been submitted to INTECH Engineers on 04.04.2023 and the same forwarded to Dy. Director LM/WZ West Zone Office Complex Subhash Nagar Crossing New Delhi-110027 vide our letter No. F.1/The/PB/Demarcation/Misc/2023/7038 Dated 13.04.2023 copy annexed as (Annexure-1) . In the demarcation Report Surveyor has shown the encroachment upon the johad land, being the land owing agency DDA shall remove the encroachment as mentioned in the demarcation report. The village Mundka has been urbanized on 16.05.2017 and Gram Sabha Land including johads have been handed over to DDA Officials on 12.10.2020.

In view of the above facts and circumstances, the status report is submitted before the Hon'ble Tribunal for kind consideration.

Encl. as above.



(ARVIND JAIN)
(SDM: PUNJABI BAGH)

OFFICE OF THE SUB DIVISIONAL MAGISTRATE (PUNJABI BAGH)
GOVT. OF NCT OF DELHI
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E-mail id: sdm-punjabibagh@nic.in

No.F.1/Teh/PB/DEMARCATIION /MISC/2023/7038

DATED:- 13/4/2023

To,

The Dy. Director LM/WZ
West Zone Office Complex
Subhash Nagar Crossing New
Delhi-110027.

Sub: Forwarding of demarcation report of khasra No. 190/11 (Shishu wala Pond) in Village Mundka New Delhi-110041. Ref a court case titled as Roshan Lal vs UOI &ors bearing WPC No.4215/21.

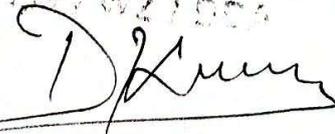
Sir,

In continuation of our letter of even no. dated 17.03.2023, this is to inform you that final demarcation report of Khasra No. 190/1 (Shishu wala Pond) of Village Mundka New Delhi has been received from M/s INTECH ENGINEERS, vide his letter no. IE/SYR/056/2022-23 Dated 14.03.2023. Accordingly, the same is being sent to you for further necessary action at your end in coordination with M/s INTECH ENGINEES.


13/4/23
(TEHSILDAR PUNJABI BAGH)

Encl as above:

RECEIVED TODAY
13/4/2023



13.4.23